

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. Ajay Champaklal Daga**  
**COURT 46 SPECIAL JUDGE (ACB)**  
**Criminal Cause List Dated 19-10-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE ACB	100072/2014	The State ACB Mumbai Vs Bhumsing Udaysing Kachavay	
2	SPL CASE ACB	100052/2015	The State of Maharashtra Vs Manisha Vishnu Biraris	
<b><u>ARGUMENTS</u></b>				
3	SESSIONS CASE	100544/2019	The State of Maharashtra - BKC Police Station Vs Sahida Dilshad Rajput	APP
<b><u>HEARING</u></b>				
4	MISC APPLN ACB	101020/2018	Anirban Roy Vs Gautam Sukumar Chatterjee and Others 8	Rahul Gaikwad
<b><u>EVIDENCE PART HEARD</u></b>				
5	SPL CASE ACB	100058/2016	The State ACB BMU Vs Balu Ganpat Kedar	
<b>( Main Matter REMAND APPLN ACB/0100016/2016)</b>				
6	SPL CASE ACB	100073/2017	The State of ACB, BMU Vs Divakar Krishna Shinde	
7	SPL CASE ACB	100081/2017	The State of ACB, BMU Vs Rushikesh Nagesh Itai	
8	SPL CASE ACB	100087/2017	The State of ACB, BMU Vs Anil Khobraji Rathod and other 1	
<b><u>EVIDENCE</u></b>				
9	SPL CASE ACB	100070/2017	STATE ACB MUMBAI Vs Yashwant Ramchandra Chalke	
<b>( Main Matter REMAND APPLN ACB/0100053/2015)</b>				
10	SPL CASE ACB	100095/2017	The State of ACB, BMU Vs Jitendra Shantaram Davare	

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11	SPL CASE ACB	100098/2017	The State of ACB Vs Prashant Chandrakant Malave and Other 1	
12	SPL CASE ACB	100009/2018	The State of ACB, BMU Vs PRAVIN SHIVAJI KAMBLE	
<b>( Main Matter REMAND APPLN ACB/0100733/2017)</b>				
<b><u>CHARGE</u></b>				
13	SESSIONS CASE	102025/2019	The State of Maharashtra - Vakola Police Station Vs Sagar Magan Devare and others 02	APP
<b><u>DISMISSAL ORDER</u></b>				
14	MISC APPLN ACB	100587/2019	Sanjraj Harishchandra Mangeshkar Vs Bhushan Desai and Others	Aniket Gawand
<b><u>APPEARANCE</u></b>				
15	SESSIONS CASE	100529/2020	The State of Maharashtra thorough Trombay Police Staion, Mumbai. Vs Mahadeo @ Raju Jotiram Shendge	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>(Urgent Cases)</b>				
<b><u>EVIDENCE PART HEARD</u></b>				
1	SPL CASE ACB	100106/2014	The State of Maharashtra Vs Ujwala Mohan Gurkhe and 2 others	Mr.Singh,Mr.Karnik,Mr.Ponda
<b><u>CHARGE</u></b>				
2	SPL.CASE	100039/2007	State of Maharashtra Vs Chandresh Chimanlal Shah	A. P. P. adv. Malvankar
<b><u>ARGUMENTS</u></b>				
3	SESSIONS CASE	100519/2019	The State of Maharashtra - Azad Maidan Police Station Vs Mohd. Abdul Rashid Ansari and Ors. 01	APP
<b><u>STATEMENT US 313 CR.P.C.</u></b>				
4	SPL CASE ACB	100074/2015	The State ACB BMU Vs Balnath Thakaji Kardile	
<b><u>EVIDENCE PART HEARD</u></b>				
5	SPL CASE ACB	100113/2015	The State ACB BMU Vs Dalichand Bagda @ Dinesh Parekh	
6	SPL CASE ACB	100019/2016	The State ACB BMU Vs Sunil Pandurang Kanse and others	
<b><u>EVIDENCE</u></b>				
7	SPL CASE ACB	100072/2018	The State of ACB Vs Sanjay Nivrutty Bodake	
8	SESSIONS CASE	100004/2019	The State of Maharashtra-Vashi Rly. Police Station Vs Shadab Ajij Sayyad	APP
9	SESSIONS CASE	100106/2019	The State of Maharashtra- Pant Nagar P. Stn. Vs Swapnil Devidas Shinde	APP
10	SESSIONS CASE	100551/2019	The State of Maharashtra - Santacruz Police Station Vs Michal Mariyola Waz	APP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	SESSIONS CASE	100944/2019	The State of Maharashtra - Mulund Police Station Vs Akshay Kishor Wanage	APP
<b><u>EVIDENCE PART HEARD</u></b>				
2	SPL CASE ACB	100103/2017	The State of ACB Vs Santosh Sambhaji Gangurde	
3	SESSIONS CASE	100303/2018	The State of MCT Railway Police Station Vs Niyaz Riyaz Pasha	
<b><u>EVIDENCE</u></b>				
4	SESSIONS CASE	100653/2019	The State of Maharashtra - Nirmal Nagar Police Station Vs Abid Bismilla Khan and Ors. 02	APP
<b><u>COMPLIANCE</u></b>				
5	SPL CASE ACB	100059/2012	The State ACB BMU Vs Kishor Khanchand Vadvani and other	
6	SESSIONS CASE	100211/2019	The State of Maharashtra - Kurla Police Station Vs Rakesh Raju Mohite	APP
7	SPL CASE ACB	100013/2019	The State of A.C.B., B.M.U. Vs Amol Baburao Bavaskar	pp
8	SESSIONS CASE	100579/2019	The State of Maharashtra - Dadar Police Station Vs Vinod Vilas Utekar and Ors. 02	APP
9	SESSIONS CASE	100598/2019	The State of Maharashtra - L.T. Marg Police Station Vs Rajendra Bhagwan Koli	APP
<b><u>APPEARANCE</u></b>				
10	SPL.CASE	100655/2020	The State of Maharashtra through A.C.B.M.U., Mumbai. Vs Vidyadhar Ramchandra Kamble	PP

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11	SPL.CASE	100656/2020	STATE GOVERNMENT OF A.C.B., B.M.U., MUMBAI Vs SHRI. RAHUL JAGANNATH LOKHANDE	PP
<b><u>CROSS-EXAMINATION</u></b>				
12	SPL CASE ACB	100009/2017	The State ACB BMU Vs Surendra Bhikaji Mourya	

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>CHARGE</u></b>				
1	SPL CASE ACB	100047/2018	STATE GOVERNMENT ACB Vs Sanjay Kashinathrao Patil	
2	SESSIONS CASE	100164/2019	The State of Maharashtra - Kurla Police Station Vs Shakib Zakir Hussen Tenwala and Ors.	APP
3	SESSIONS CASE	100187/2019	The State of Maharashtra - Chembur Police Station Vs Boni Sukhdeo Sohel	APP
4	SPL CASE ACB	100010/2019	The State- ACB BMU Vs Vijaybharti Ganpatbharti Goswami and others	
5	SESSIONS CASE	100619/2019	The State of Maharashtra - Marine Drive Police Station Vs Sagar Aashish Pathak	APP
6	SESSIONS CASE	100659/2019	The State of Maharashtra - Wadala Policie Station Vs Makbul Abdulla Pavaskar	APP
7	SESSIONS CASE	100908/2019	The State of Maharashtra - Santacruz Police Station Vs Nagesh Raghunath Desai and Ors. 01	APP
<b><u>ORDER</u></b>				
8	SPL CASE ACB	100071/2013	The State ACB BMU Vs Suyog Shantaram Jakhadi	
<b><u>APPEARANCE</u></b>				
9	SPL.CASE	100682/2020	The State - A.C.B.B.M.U Police Station, Mumbai. Vs Chandrakant Mahadev Kamble	PP
<b><u>REPORT</u></b>				
10	SPL CASE ACB	100047/2012	The State ACB BMU Vs Vishal @Rahul Dipak Badra and 1 other	

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11	SESSIONS CASE	100034/2016	The State of Nagpada Police Station. Vs SMT. MADHUBEN VISHNUPRASAD VYAS.	
12	SPL CASE ACB	100033/2017	The State ACB BMU Vs Madsar Javed Khatri and another	
13	SESSIONS CASE	100412/2020	The State of Maharashtra - Nehru Nagar Police Station Vs Anil Mahadev Dhone and others 02	APP
<b><u>CROSS-EXAMINATION</u></b>				
14	SPL CASE ACB	100080/2013	ACB Vs Amol Madhukar Sawant and another	
15	SPL CASE ACB	100026/2018	The State ACB Vs Mahendrapratap Kashinath Yadav	

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1	SESSIONS CASE	100728/2013	The State L. T. Marg P. Stn Vs Sanjay Vastaji Thakar	
2	SESSIONS CASE	100795/2015	The State - Mulund PS Vs Naresh Natha Chavda	Adv. Pandey
3	SPL CASE ACB	100067/2017	STATE GOVERNMENT ACB Mumbai Vs Avinash Narayan Bhoite	
<b>( Main Matter REMAND APPLN ACB/0100025/2016)</b>				
4	SPL CASE ACB	100076/2017	The State of ACB, BMU Vs Pravin Jayant Meshtri and another	
5	SPL CASE ACB	100096/2017	The State of ACB Vs Kaniyalal Devji Rathod and another 1	
6	SESSIONS CASE	100200/2019	The State of Maharashtra - Mankhurd Police Station Vs Santosh Ramchandra Nivdunge and Ors. 03	APP
7	SESSIONS CASE	100207/2019	The State of Maharashtra - Antop Hill Police Station Vs Shahajahan @ Sajida Pir Mohd. Pathan and Ors.01	APP
8	SESSIONS CASE	100550/2020	The State- Vahi Railway Police Station, Mumbai Vs Nagesh Ramesh Hirve @ Nagya	PP
<b>CHARGE</b>				
9	SPL CASE ACB	100074/2017	The State of ACB, BMU Vs Cyril Peter Dsouza and others	
10	SPL CASE ACB	100021/2018	The State ACB BMU Vs Santosh Pandurang Sawant and another	
<b>( Main Matter REMAND APPLN ACB/0100209/2017)</b>				